

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CM-25782-CII-2019

SAO No. 53 OF 2017 (O&M)

Sunil Taxak

...Appellants

V/s

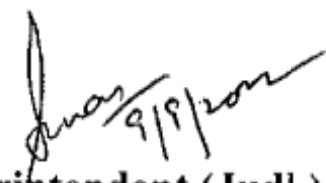
Harjot Singh

...Respondents

**Respondent: Harjot Singh son of S. Surjit Singh Brar, R/o H. No.
1070, Sector-8C, Chandigarh.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued through publication under Order 5 Rule 20 CPC against him to appear in this Court on **23.01.2023 (Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
8th September 2022.


**Superintendent (Judl.),
For Registrar (Judicial)**